

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN):-  
(a) and (b) Yes, Sir. The proposal has been thought of in order to:

1. facilitate the flow of administrative and financial information ;
2. organize services on non-bibliographical databases on specialists equipment projects etc
3. offer message switching/electronic mail services ; •
4. facilitate sharing and exchange of library resources ;
5. organize on-line database services on subjects like food technology, products chemistry, medicinal plants etc..
6. and facilitate exchange of scholarly information among R&D workers.

#### **Expert of Electronic Components**

4396. SHRI SHIV PRATAP MISHRA: will the PRIME MINISTER be pleased to state :

- (a) whether there is any proposal under Government's consideration for export of Electronic components; and
- (b) if so, the details thereof ?

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up of 100% export oriented units including electronic components. Presently, there is no proposal under consideration for Export of Electronic Components.

For promoting exports, a number of incentives have been extended to the industry which include cash compensatory support (CCS), Duty Drawback and Import Replenishment Licences. Besides, a 5 year tax holiday option to claim CCS has been given to units in the Export Processing Zone (EPZ) and those under 100% Export Oriented Scheme.

#### **Delay in Nuclear Plan**

4397. SHRI SHIV PRATAP MISHRA: Will the PRIME MINISTER be pleased to state :

- (a) whether it is a fact that due to opposition by the Ministry of Environment and Forests nuclear plan is likely to slip by five years ; and
- (b) if so, the action Government propose to take in this regard ?

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